0.A.No.1311/96

Date of Order: 13.11.96

BETWEEN:

Smt.Azimunnisa Begum

.. Applicant.

## AND

1

- The Chief General Manager, Telecom Dept., A.P.Circle, Nampally Station Road, Hyderabad.
- The Asstt. Director (Staff), Telecom. Nampally Station Road, Hyderabad.
- 3. The Telecom District Manager, Warangal. .. Respondents.

Counsel for the Applicant ... Mr. K. Vasudeva Reddy
Counsel for the Respondents ... Mr. N.R. Devraj

## CORAM:

HON BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE 5HRI B.S. JAI PARAMESHWAR : MEMBER ( JUDL.)

ORDER

Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr. K. Vasudeva Reddy, learned counsel for the applicant and Mr. N. R. Devraj, learned standing eounsel for the respondents.

- 2. This OA is filed for appointing the applicant herein in a regular post against compassionate ground appointment due to the death of her husband who was a casual labour and put in about morethan 10 years of casual service.
- 3. The case was heard for some. The learned counsel for the applicant submitted that he withdrawing this OA. In view of the above submission the OA is dismissed as withdrawn at the admission stage itself. No costs.

( B.S. JAI-PARAMESHWAR )

Member (Judi)

(R.RANGARAJAN ) Member (Admn.)

Dated: 13th November, 1996

(Dictated in opencourt

Autoria.

## Copy to:-

- The Chief General Manager, Telecom Dept. A.P.Circle, Nampall Station, road, Hyd.
- The Asst. Director(Staff), Telecom, Nmapplly Station road, 2.
- One copy to Sri. K. Wasudeva Reddy, advecate, CAT, Hyd. 3.
- One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd. 4.
- One copy to Library, CAT, Hyd,
- 6. One spare copy.

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Typed By Compared by Checked By Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARADAN: M(A)
Hm mr. B. S. Jou' por merum m(3).

DATED: 13/11/41

ORDER/JUDGEMENT R.A/C.D./M.A.NO.

0.A.NO."

1311/46

ADMITTED AND INTERIM DIRECTIONS ISSUED ALLOVED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
LADERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

केन्द्रोय प्रशासनिक अधिकरण Central Administrative Tribunal द्रोवन /DESPATCH

2 1 NOV 1996 NO

हिंदराबाद ग्यायपीठ HYDERABAD BENCH